

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 28-01-19 TO 01-02-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/51892/2017</u>	53535/2018	25/1/2019	28/1/2018
2	<u>ST/54174/2018</u>	53536/2018	30/1/2019	31/1/2019
3	<u>ST/50215/201</u>	53537/2016	29/1/2019	1/2/2019
4	<u>ST/50768/2015</u>	53538/2018	29/1/2019	1/2/2019
5	<u>ST/51754/2015</u>	50079/209	25/1/2019	28/1/2019
6	<u>ST/53681/2015</u>	50083/2019	25/1/2019	28/1/2019
7	<u>C/50502/2018</u>	50084/2019	25/1/019	29/1/2019
8	<u>ST/50436/2016</u>	50085/2019	25/1/2019	29/1/2019
9	<u>ST/52599/2015</u>	50086/2019	28/1/2019	1/2/2019
10	<u>ST/55918/2013</u>	50087/2019	28/1/2019	1/2/2019
11	<u>ST/51754/2017,ST/51927/2016</u>	50088-50089/2019	28/1/2019	1/2/2019
12	<u>ST/55621/2013</u>	50094/2019	28/1/2019	1/2/2019
13	<u>ST/50188/2016</u>	50095/2019	28/1/2019	1/2/2019
14	<u>ST/53209/2015</u>	50101/2019	29/1/2019	1/2/2019
15	<u>ST/50381/2015</u>	50102/2019	29/1/2019	1/2/2019
16	<u>ST/50346/2016</u>	5014/2019	29/1/2019	1/2/2019
17	<u>ST/50157/2015</u>	50118/2019	29/1/2019	1/2/2019
18	<u>ST/56077/2013</u>	50119/2019	30/1/2019	31/1/2019
19	<u>ST/50980/2015</u>	50120/2019	30/1/2019	31/1/2019
20	<u>ST/51785/2015</u>	50125/2019	30/1/2019	31/1/2019
	MISC ORDERS			
1	<u>ST/53533/2018</u>	50048/2019	25/1/2019	28/1/2019
2	<u>C/53566/2018</u>	50049/2019	28/1/2019	1/2/2019
3	<u>ST/54028/2018</u>	50050/2019	29/1/2019	1/2/2019
4	<u>ST/2258/2012</u>	50052/2019	29/1/2019	1/2/219
5	<u>ST/53854/2018</u>	50054/2019	29/1/2019	1/2/2019
6	<u>ST/53885/2018</u>	50059/2019	29/1/2019	1/2/2019
7	<u>ST/53865/2018</u>	50060/2019	29/1/2019	1/2/2019
8	<u>ST/5154/2014</u>	50061/2019	30/1/2019	31/1/2019
	INTERIM ORDERS			
1	<u>ST/50734/2015</u>	4/2019	25/1/2019	28/1/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				
				Deputy REGISTRAR